

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:483
ANSWERED ON:14.07.2014
UNITS OF INSTRUMENTATION LIMITED
Rajesh Shri M. B.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to convert the Palakkad unit of Instrumentation Limited into separate/subsidiary company and invited any 'expression of Interest' for appointment of consultant in this regard;
- (b) if so, the details thereof;
- (c) whether any financial assistance has been given for clearing dues of Provident Fund and Gratuity in any unit of Instrumentation Limited and if so, the details thereof; and
- (d) whether the Government proposes to implement wage revision at least for the profit making units of this limited company and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHR1 PON. RADHAKRISHNAN)

(a) & (b): No, Madam. However, various measures for restructuring of Instrumentation Limited have been considered. One of the options considered delinking of the Palakkad Unit from the Instrumentation Limited, Kota. The Company, on 15.1.2014, published a tender inviting Expression of Interest for carrying out a feasibility study on creation of the Palakkad Unit as an independent entity and only two offers were received. Technical evaluation was completed and price bids opened. LI bidder has been called by the company for techno-commercial discussions.

(c): No. Madam.

(d): Salary revision is based on the yardstick laid down in the guidelines issued by Department of Public Enterprises and is not linked to delinking or otherwise of units of a PSE.